

**COURT-I**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**APPEAL NO. 238 OF 2015**  
**APPEAL NO. 269 OF 2015 & IA NO. 434 OF 2015 AND**  
**APPEAL NO. 12 OF 2016**

**Dated: 16<sup>th</sup> March, 2018**

**Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member**  
**Hon'ble Mr. S.D. Dubey, Technical Member**

**APPEAL NO. 238 OF 2015**

**In the matter of:**

**Gujarat Granito Manufacturers Association**

**.... Appellant(s)**

**Vs.**

**Gujarat Electricity Regulatory Commission & Ors.**

**.... Respondent(s)**

Counsel for the Appellant(s) : Mr. Sakie Jakharia

Counsel for the Respondent(s) : Ms. Suparna Srivastava  
Ms. Sanjana Dua for R-1

Mr. M.G. Ramachandran  
Ms. Ranjitha Ramachandran  
Ms. Poorva Saigal  
Mr. Shubham Arya for R-2 & R-3

**APPEAL NO. 269 OF 2015 & IA NO. 434 OF 2015**

**In the matter of:**

**Essar Power Gujarat Ltd.**

**.... Appellant(s)**

**Vs.**

**Gujarat Electricity Regulatory Commission & Ors.**

**.... Respondent(s)**

Counsel for the Appellant(s) : Mr. Hemant Singh  
Mr. Matrugupta Mishra  
Ms. Ankita Bafna

Counsel for the Respondent(s) : Ms. Suparna Srivastava  
Ms. Sanjana Dua for R-1

Mr. M.G. Ramachandran  
Ms. Ranjitha Ramachandran for R-2 & R-3

Ms. Sakie Jakharia for R-4

**APPEAL NO. 12 OF 2016**

**In the matter of:**

**Essar Oil Ltd.**

.... **Appellant(s)**

**Vs.**

**Gujarat Electricity Regulatory Commission & Ors.**

.... **Respondent(s)**

Counsel for the Appellant(s) :

Mr. Hemant Singh  
Mr. Matrugupta Mishra  
Ms. Ankita Bafna

Counsel for the Respondent(s) :

Ms. Suparna Srivastava  
Ms. Sanjana Dua for R-1  
  
Mr. M.G. Ramachandran  
Ms. Ranjitha Ramachandran for R-2 & R-3

**ORDER**

As the matter was not reached, post this matter for hearing on 09.05.2018, as agreed by the learned counsel appearing for both the parties.

**(S.D. Dubey)**  
**Technical Member**

**(Justice N.K. Patil)**  
**Judicial Member**

ss/vt